

Air Service (Amendment) Rules, 1990 and statement for delay in laying these papers, Memorandum of understanding between Bharat Electronics Ltd, and Department of Defence Production and supplies.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): Order on behalf of SHRI SHARAD PAWAR I beg to lay on the Table-

- (1) A copy of the Air Force (Amendment) Rules, 1990 (Hindi and English versions) published in Notification No. S.R.O.5(E) in Gazette of India dated the 6th August, 1991 under section 191A of the Air Force Act, 1950.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned (1) above.
[Placed in Library, See No. LT.2025/92]
- (3) A copy of the Memorandum of Understanding for the year 1991-92 between the Bharat Electronics Limited and the Department of Defence Production and supplies, Ministry of Defence (Hindi and English versions)
[Placed in Library, See No. LT.2026/92]
- (4) A statement (Hindi and English versions) (i) correcting the reply given on the 24th April, 1992 to Unstarred Question No. 7949 by Shri Sanat Kumar Mandal Regarding crash of IAF planes in Punjab; and (ii) giving reasons for

delay in correcting the reply.
[Placed in Library, See No. LT.2027/92]

Review on the Working of and Annual Report of National Building Construction Corporation Limited for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): Order On behalf of SHARIMATI SHEILA KAUL I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the Government on the working of the National Building Construction Corporation Limited for the year 1990-91.
- (2) Annual Report of the National Building Construction Corporation Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed Library, See No. LT2028/92]

Memorandum of understanding between maganese ore (India) Limited and Ministry of Steel, between Fero Scrap Nigam Limited and Ministry of Steel etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): On behalf of Shri Santosh Mohan Dev I beg to lay on the Table a copy each of the following papers (Hindi